

No.GOB(I) 1/2020

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 23RD JUNE, 2020.

NOTIFICATION

The following transfer and postings of Judicial Officers in the cadre of District Judge, are ordered in the interest of public service to take effect immediately:-

Sl. No.	Name of the Officer	Present Place	Place to which posted
1	2	3	4
1	Smt. Susheela	II Addl. Prl. Judge, Family Court, Bengaluru. (ON REQUEST)	District Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru. (Vacant Post)
2	Sri. C. Rajasekhara	District Judge, OOD, Registrar (Judicial), High Court of Karnataka, Bengaluru. (ON REQUEST)	Proposed for appointment as II Addl. Prl. Judge, Family Court, Bengaluru. (Vice Smt. Susheela – transferred)

BY ORDER OF THE HIGH COURT,

Sd/-
(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer, High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

01. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru City, the Prl. Judge, Family Court, Bengaluru and all the Prl. District and Sessions Judges in the State.

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02. Smt. Susheela, II Addl. Prl. Judge, Family Court, Bengaluru, with a direction to get herself relieved from the present charge of her post and then proceed to take charge of her new post immediately.
03. Sri. C. Rajasekhara, District Judge, OOD, Registrar (Judicial), High Court of Karnataka, Bengaluru with a direction to get himself relieved from the present charge of his post only after receipt of necessary appointment orders from the Government and then proceed to take charge of his new post, immediately.
04. The Court concerned.
05. The D.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
06. All the Private Secretaries to the Hon'ble Judges.
07. The Registrar General/ Registrar (Vigilance)/ Registrar (Computers)/ Registrar (Judicial)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Infrastructure and Maintenance)/ Registrar (Statistics and Review) and Secretary to Hon'ble the Chief Justice.
08. The Additional Registrar General, Dharwad and Kalaburagi Benches.
09. The Central Project Co-ordinator (Computers) of this office, with a request to web-host this notification on the official website of High Court of Karnataka.
10. The Director, Karnataka Judicial Academy, Bengaluru.
11. The Director, Arbitration Center - Karnataka (Domestic & International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
12. The Director, Bengaluru Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
13. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
14. The Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
15. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
16. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.

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17. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
18. The General Secretary, Karnataka State Judicial Officers' Association, JID-703, National Games Housing Complex, Koramangala, Bengaluru-47.
19. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
20. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
21. Spare copies.

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